NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 265/15	TP 146/17	For Clarifica- tion	391 / 394	Southern Hightech Capital Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SAJI. P. JOHN

SPILEM Admil for policies

Sinchana. M.R. ROC/RD

SIGNATURE

REPRESENTATION TO WHOM

REPRESENTATION TO WHOM

SIGNATURE

Counsel for petitioner is present. He reported that he has filed affidavit explaining the details about the objections raised by ROC. Smt. M.R. Sinchana, Standing Counsel for ROC and RD requested time to file reply.

List it on 22.06.2017.

MEMBER (J)

MEMBER (T)